

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/247/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aspiri Spirits Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/248/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Vinspri Distributors Pvt. Ltd.
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/291/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : N. K. Sanitations Pvt. Ltd. & Ors
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/172/2021 IN IBA/1459/2019
NAME OF PETITIONER : Sree Provision Stores & Others
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) of IBC 2016 R/w Sec 31 of IBBI

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/181/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : RSM Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(c) of IBC 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/183/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Sunbright Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(c) of IBC 2016

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/447/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : New Kwaliti Diary
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/446/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Balaji Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Cont.A/3/che/2021 in IBA/1459/2019
NAME OF PETITIONER : Crescent Sea Foods
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(a) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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COMMON ORDER

Both the parties are permitted to complete their pleadings and file their objections, if any, before the Registry.

The parties are also permitted to file Counter, Rejoinder, Sur-Rejoinder, Additional Documents, Judgements and Written Submissions on or before **25.06.2021**, if any.

List this mater on **25.06.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)